

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1219 OF 2024**

**IN THE MATTER OF:**

**News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli”  
appearing in The Hindu dated 18.09.2024**

**MEMO OF PARTIES (As per order dated 04.10.2024)**

**News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli”  
appearing in The Hindu dated 18.09.2024**

**VERSUS**

**1. Bruhat Bengaluru Mahanagara Palike (BBMP).**

Through its Chief Commissioner

N.R Square, Bengaluru, Karnataka - 560002

Phone: +91-80-22221188

Email: [comm@bbmp.gov.in](mailto:comm@bbmp.gov.in)

Respondent no.1

**2. Karnataka State Pollution Control Board (KSPCB),**

Through its Member Secretary:

Parisara Bhavana, No. 49, Church Street, Bengaluru - 560001

Phone: +91-80-25589112

Email: [ms@kspcb.gov.in](mailto:ms@kspcb.gov.in)

Respondent no.2

**3. Central Pollution Control Board (CPCB),**

Through its Member Secretary

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Phone: +91-11-43102296

Email: [bvbabu.cpcb@nic.in](mailto:bvbabu.cpcb@nic.in)

Respondent no.3

**4. Karnataka Biodiversity Authority,**

Through its Chairman

Ground Floor, Vanavikas, 18th Cross, Malleshwaram, Bengaluru- 560003

Phone: +91-80-23448783,

Email: [kbb-ka@nic.in](mailto:kbb-ka@nic.in)

Respondent no.4

**5. Karnataka Wetland Authority,**

Through its Joint Secretary

Department of Forest, Ecology and Environment, M.S. Building,

Dr. Ambedkar Veedhi, Bengaluru-560001

Phone: +91-11-20819398

Email: [sujit.baju@gov.in](mailto:sujit.baju@gov.in)

Respondent no.5

**6. District Magistrate, Bangalore**

District Commissioner Office, K.G. Road, Bengaluru-560009

Email: [dc.bangalore@karnataka.gov.in](mailto:dc.bangalore@karnataka.gov.in)

Respondent no.6